

being established. These guidelines are constantly under review and will be modified as and when needed.

Opening of C.G.H.S. Dispensaries in Bihar

1473. PROF. YADU NATH PANDEY: Will the minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a demand to open more C.G.H.S. dispensaries in Bihar in view of the large number of Union Government employees posted there; and

(b) the action taken by Union Government in this regard and the details of the dispensaries likely to be opened during 1990-91?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY):(a) and (b). A request was received for extension of C.G.H.S. dispensaries at Raxaul and Bettiah in Bihar. The request was considered carefully but it was not found possible to extend C.G.H.S. facilities to these cities as they do not fulfil the criteria for extension of C.G.H.S. facilities to a new city i.e. concentration of 7500 or more Central Government employees/Pensioners. There is no proposal to open any new C.G.H.S. dispensary in Bihar during the current financial years. However one C.G.H.S. dispensary for the employees of A.G.'s Office will be opened at Ranchi.

Agro-based Industry with French Aid

1474. SHRI DHARMESH PRASAD VARMA: Will the minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a French organisation for agro business has agreed to help the food processing industries in India;

(b) whether any agreements in this regard has been reached; and

(c) if so, what are the food processing industries that are proposed to be set up with the help of France?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Confederation of Indian Food Trade & Industry, New Delhi had organised a meeting on the 2nd February, 1990 with a French organisation for agri-business, known as Association Pour le Development des Echanges Internationaux de Produits et Techniques Agro-Alimentaires i.e., ADEPTA ACMATIFEL, which is an association of French manufacturers specialising in fruit and vegetable processing lines, and manufacturers of machinery and equipment. The meeting explored the opportunities for collaboration and trade in the areas of food processing industries, machinery and packaging materials.

The Confederation of Indian Food Trade & Industry has signed a Memorandum of Understanding (MOU) with ADEPTA. No specific industries are mentioned in this MOU for being set up with the help of France,

Food Allocation to Bihar

1475. SHRI DHARMESH PRASAD VARMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the demand of the Bihar regarding food supplies have not been fully met by the Centre during 1988-89;

(b) if so, the total food allocations made to the State during 1988-89; and

(c) the proposed allocations for the year 1990-91?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):(a) and (b). During the year 1988-89, the Government of Bihar was allocated a quantity of 1.69 lakh tonnes of rice and 6.69 lakh tonnes of wheat under PDS from Central Pool against their demand of 5.75 lakh tonnes of rice and 16.44 lakh tonnes of wheat. The State Government had lifted only 0.49 lakh tonnes of rice and 5.48 lakh tonnes of wheat against the allocations. These allocations are only supplemental to open market availability and are not intended to meet the entire demand of the State.

(c) The allotment of foodgrains (Rice and Wheat) is made to various States/UTs including Bihar on a month to month basis, taking into account the overall availability of stocks in the Central Pool, offtake trend, relative need of the various States, market availability and other related factors.

Family Planning Programme in Bihar

1476. **SHRI DARMESH PRASAD VARMA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the targets fixed and achievements made in the Family Planning Programme in Bihar during the Year 1989-90;

(b) the financial assistance provide for the implementation of the programme during 1988 and 1989; and

(c) what further steps are being taken to achieve the target set during 1990-91?

THE MINISTER OF HEALTH AND

FAMILY WELFARE (SHRI NILAMANI ROUTRAY):(a) A statement giving method-wise family planning targets fixed and achievements made so far during 1989-90 in Bihar State is given below.

(b) Rs. 2737.29 lakhs and Rs. 2002.27 lakhs have been released for the implementation of Family Welfare Programme to Bihar State during 1988-89 and 1989-90 respectively.

(c) Method-wise targets for the States are yet to be fixed for 1990-91. However, a well defined strategy for achieving population stabilisation for the country including Bihar has been developed. As part of the strategy, the small family norm is sought to be achieved through improvement in services, strengthening of infrastructure, education and motivation and structured material and non-material incentives. In order to enhance acceptance of Family Planning in the State, greater efforts are being made for all round improvement in the socio-economic developmental status including the status of women in the society backed by communication efforts directed at the eligible couples in the State. Besides, the officials of the Ministry frequently visit the State, to discuss the level of performance with the State officials, make field visits and review the problems and constraints faced by the State, if any, and suggest remedial measures that are needed. Periodically, the meetings at Secretary and Ministerial levels are organised at New Delhi to take stock of the situation of the State in order to identify bottlenecks and suggest ways and means to improve the performance.

STATEMENT

Methods	Annual targets (1989-90)	Achievements* (April, 1989 to February, 1990)
Sterilisations	513,000	267,601